

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 25/(MAH)/2017  
M.A No. 91/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Anr.  
V/s.

M/s. Sun-N-Shine Entertainers Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

- |     |                                      |                                                      |         |
|-----|--------------------------------------|------------------------------------------------------|---------|
| (1) | Nandini Chittel<br>i/b. M. Humranwal | for<br>petitioners                                   | Nandini |
| 2)  | Rahul Sinha<br>i/b DSK legal         | for.<br>Sunshine,<br>Atul Bhargava<br>Kashyap Khetta | Rahul   |
| 3)  | Nidhi Chheda<br>i/b Subir Kumar      | for Respondent<br>Nos. 14 & 15                       | CP      |

ORDER

MA 91/2017 IN CP 25/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)